GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 4157 TO BE ANSWERED ON 20th DECEMBER, 2024

SUICIDE CASES IN MEDICAL INSTITUTIONS

4157. SHRI ANTO ANTONY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any data regarding suicide cases reported in the Medical Educational Institutions including Medical Colleges, Nursing Colleges & Schools and other Paramedical institutions across the country;
- (b) if so, the details of such cases reported in the country during the last ten years, year and institution-wise; and
- (c) the details of the action taken by the Government to stop such incidents in these institutions in future?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (c) The government has taken various measures to address mental health challenges and promote student well-being which include implementation of National Mental Health Programme (NMHP), strengthening of mental healthcare services, National Tele Mental Health Programme (NTMHP), Tele MANAS Mobile Application, National Suicide Prevention Strategy, etc. The Department of Higher Education has also been requested for wide publicity of NTMHP / Tele MANAS in the educational institutes under their Department and share the helpline number among the students to access the helpline during stressful and challenging times. Further, all States/UTs have been requested for wide circulation and publicity of NTMHP/Tele MANAS in the respective States/UTs especially among students in educational institutions. All Institutes of National Importance, AIIMS and Central Government Medical Colleges have also been requested to publicise Tele MANAS among students to access the helpline at any time for free and confidential support.

Furthermore, a 15-Member National Task Force was constituted by the Anti-Ragging committee of the National Medical Commission (NMC) in February 2024. The NMC has published its report in August, 2024. Aggrieved students can lodge complaints related to mental health and ragging on NMC's website as well as other portals such as Centralized Public Grievance Redress and Monitoring System (CPGRAMS). National Medical Commission Regulations such as Prevention and Prohibition of Ragging in Medical College and Institutions Regulations, 2021 require Colleges to submit annual compliance report and prescribe punitive actions for offenders. The data regarding suicide cases reported in the Medical Educational Institutions has not been compiled centrally.
